

**IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
(WEST), TIS HAZARI COURTS, DELHI**

**Bail Application No. 372/2020**

**State Vs Tejpal @ Bhure**

**FIR No. 382/2015**

**PS Nihal Vihar**

**U/s. 302/397/411/34 IPC**

08.07.2020

Present: Ld. Addl. PP for the State.

Sh. Jitender Kumar, Ld. Counsel for accused/applicant.

Report received from IO/SHO PS Nihal Vihar.

Report be called from Jail Superintendent.

Put up for 13/07/2020.



**(VISHAL SINGH)  
ASJ-03, WEST/DELHI**

**08.07.2020**

**IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
(WEST), TIS HAZARI COURTS, DELHI**

**Bail Application No. 373/2020**

**State Vs Kuldeep**

**FIR No. 382/2015**

**PS Nihal Vihar**

**U/s. 302/397/411/34 IPC**

08.07.2020

Present: Ld. Addl. PP for the State.  
Sh. Archit Kaushik, Ld. Counsel for accused/applicant.  
Report received from IO/SHO PS Nihal Vihar.  
Report be called from Jail Superintendent.  
Put up for 13/07/2020.

  
**(VISHAL SINGH)**  
**ASJ-03, WEST/DELHI**  
**08.07.2020**

**IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
(WEST), TIS HAZARI COURTS, DELHI**

**Bail Application No. 374/2020  
State Vs Salman Shah @ Adam Shah  
FIR No. 612/2018  
PS Paschim Vihar (East)  
U/s. 302/396/411/120B/34 IPC**

08.07.2020

Present: Ld. Addl. PP for the State.  
Sh. Pardeep Kumar, Ld. Counsel for accused/applicant.  
Report received from IO/SHO PS Paschim Vihar (East).  
Report be called from Jail Superintendent.  
Put up for 13/07/2020.




**(VISHAL SINGH)  
ASJ-03, WEST/DELHI  
08.07.2020**

**Bail Application No.**  
**FIR No. 653/15**  
**PS Ranhola**  
**U/s 498A/304B/34 IPC**  
**State Vs Md. Hasib**

**09.07.2020**

Present: Ld. Addl. PP for State.  
Sh. Sundheshwar Lal, Ld. Counsel of accused/applicant.  
Report be called from IO/ SHO PS- Ranhola.  
Report be called from Jail Supdt.  
Put up for 13.07.2020.

  
**(Vishal Singh)**  
**ASJ - 03, THC(West), Delhi**  
**09.07.2020**

**Bail Application No.**

**FIR No. 653/15**

**PS Ranhola**

**U/s 498A/304B/34 IPC**

**State Vs Sabnam Begum**

**09.07.2020**

Present: Ld. Addl. PP for State.

Sh. Sundheshwar Lal, Ld. Counsel of accused/applicant.

Report received from IO/ SHO PS- Ranhola .

Report be called from Jail Supdt.

Put up for 13.07.2020.



**(Vishal Singh)**

**ASJ - 03, THC(West), Delhi**

**09.07.2020**

**Bail Application No.**  
**FIR No. 653/15**  
**PS Ranhola**  
**U/s 498A/304B/34 IPC**  
**State Vs Naffees & Others**

**09.07.2020**

Present: Ld. Addl. PP for State.  
Sh. Sundheshwar Lal, Ld. Counsel of accused/applicant.  
Report received from IO/ SHO PS- Ranhola .  
Report be called from Jail Supdt.  
Put up for 13.07.2020.

  
**(Vishal Singh)**  
**ASJ - 03, THC(West), Delhi**  
**09.07.2020**

**Bail Application No.**

**FIR No. 28/18**

**PS Nangloi**

**U/s 392/397/34/302 IPC**

**State Vs Raja @ Mota**

**09.07.2020**

Present: Ld. Addl. PP for State.  
Sh. Gautam Kumar, Ld. Counsel of accused/applicant.  
Report received from IO/ SHO PS- Nangloi.  
Report be called from Jail Supdt.  
Put up for 13.07.2020.



**(Vishal Singh)**

**ASJ - 03, THC(West), Delhi**

**09.07.2020**